



महाराष्ट्र शासन राजपत्र

असाधारण

प्राधिकृत प्रकाशन

सोमवार, डिसेंबर २९, २००८/पौष ८, शके १९३०

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

(अध्यादेश, विधेयके व अधिनियम यांचा इंग्रजी अनुवाद)

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Act, 2008 (Mah. Act No. XXVIII of 2008), is hereby published under the authority of the Governor.

By order and in the name of the
Governor of Maharashtra,

H.B. PATEL,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXVIII OF 2008.

(First published after having received the assent of the Governor, in the "Maharashtra Government Gazette", on 29th December 2008.)

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2009.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2009; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Fifty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Short title:
Appropriation Act, 2008.

Withdrawal
of Rs.
93,58,48,54,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2008-
2009.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of nine thousand three hundred fifty eight crores, forty eight lakhs fifty four thousand rupees only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2009, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2009.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-2	Elections	2015, Elections	45,39,00,000	...	45,39,00,000
A-3	Public Service Commission.	2051, Public Service Commission.	...	7,10,00,000	7,10,00,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services.	14,43,11,000	...	14,43,11,000
		2059, Public Works.			
		2070, Other Administrative Services.			
		2075, Miscellaneous General Services.			
A-5	Social Services	2205, Art and Culture.	29,64,00,000	...	29,64,00,000
		2216, Housing.			
		2235, Social Security and Welfare.			
		2250, Other Social Services.			
		2251, Secretariat-Social Services.			
A-6	Information and Publicity.	2220, Information and Publicity.	3,28,40,000	...	3,28,40,000
Total-General Administration Department.			92,74,51,000	7,10,00,000	99,84,51,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice	74,45,24,000	...	74,45,24,000
		2055, Police			
		2070, Other Administrative Services.			

SCHEDULE—Contd.

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
B-2	State Excise.	2039, State Excise.		18,37,000	...	18,37,000
B-3	Transport Administration	2041, Taxes on Vehicles.	}	3,08,39,000	...	3,08,39,000
		3055, Road Transport.				
		3056, Inland Water Transport.				
B-5	Jails.	2056, Jails.		1,79,00,000	...	1,79,00,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation.	}	25,00,00,000	...	25,00,00,000
		3051, Ports and Light Houses.				
Total-Home Department.				1,04,51,00,000	...	1,04,51,00,000
Revenue and Forests Department.						
C-1	Revenue and District Administration	2029, Land Revenue	}	5,38,78,000	13,37,000	5,52,15,000
		2045, Other Taxes and Duties on Commodities and Services.				
		2053, District Administration.				
		2070, Other Administrative Services.				
C-5	Other Social Services	2217, Urban Development	}	4,90,59,000	...	4,90,59,000
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2235, Social Security and Welfare.				
		2250, Other Social Services.				
C-6	Natural Calamities.	2245, Relief on Account of Natural Calamities.		3,13,24,00,000	...	3,13,24,00,000
C-7	Forest	2406, Forestry and Wild Life.	}	43,71,90,000	...	43,71,90,000
		2415, Agricultural Research and Education.				
Total-Revenue and Forests Department.				3,67,25,27,000	13,37,000	3,67,38,64,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-1	Interest Payments.	2049, Interest Payments.	...	1,02,08,000	1,02,08,000
D-2A	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	24,20,14,000	...	24,20,14,000
D-3	Agriculture Services	{ 2401, Crop Husbandry. 2402, Soil and Water Conservation. 2415, Agricultural Research and Education.	1,14,94,18,000	...	1,14,94,18,000
D-4	Animal Husbandry.	2403, Animal Husbandry.	5,08,34,000	...	5,08,34,000
D-5	Dairy Development.	2404, Dairy Development.	2,00,00,000	...	2,00,00,000
D-6	Fisheries.	2405, Fisheries.	6,03,86,000	...	6,03,86,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			1,52,26,52,000	1,02,08,000	1,53,28,60,000

School Education and Sports Department.

E-2	General Education.	2202, General Education.	6,76,18,06,000	...	6,76,18,06,000
E-3	Secretariat and Other Social Services	{ 2204, Sports and Youth Services. 2205, Art and Culture. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare. 2251, Secretariat-Social Services.	65,81,84,000	...	65,81,84,000
Total-School Education and Sports Department.			7,41,99,90,000	...	7,41,99,90,000

Urban Development Department.

F-2	Urban Development and Other Advance Services	{ 2053, District Administration. 2070, Other Administrative Services. 2217, Urban Development. 3054, Roads and Bridges. 3435, Ecology and Environment.	1,39,09,00,000	...	1,39,09,00,000
-----	--	--	----------------	-----	----------------

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
F-3	Secretariat and Other Social Services	2230, Labour and Employment. 2235, Social Security and Welfare. 2251, Secretariat-Social Services. 3475, Other General Economic Services	19,90,00,000	...	19,90,00,000
		Total-Urban Development Department.	1,58,99,00,000	...	1,58,99,00,000
		Finance Department.			
G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure. 2040, Sales Tax. 3475, Other General Economic Services	27,02,63,000	...	27,02,63,000
G-4	Secretariat-General Services	2052, Secretariat-General Services.	57,51,000	...	57,51,000
G-6	Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	1,000	...	1,000
G-7	Social Security and Welfare.	2235, Social Security and Welfare.	1,000	...	1,000
		Total-Finance Department.	27,60,16,000	...	27,60,16,000
		Public Works Department.			
H-1	Interest Payments.	2049, Interest Payments.	...	3,20,45,000	3,20,45,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	1,82,55,00,000	...	1,82,55,00,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works. 2202, General Education. 2203, Technical Education. 2205, Art and Culture. 2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry. 2405, Fisheries.	10,90,00,000	11,76,000	11,01,76,000
		Total-Public Works Department.	1,93,45,00,000	3,32,21,000	1,96,77,21,000

Water Resources Department.

1-3 Irrigation, Power and Other Economic Services	}	2402, Soil and Water Conservation.	}	1,15,74,06,000	...	1,15,74,06,000
		2701, Major and Medium Irrigation.				
		2702, Minor Irrigation.				
		2705, Command Area Development.				
		2711, Flood Control and Drainage.				
		2801, Power				
3402, Space Research.						
Total-Water Resources Department.				1,15,74,06,000	...	1,15,74,06,000

Law and Judiciary Department.

J-1 Administration of Justice	2014, Administration of Justice	3,65,68,000	53,39,000	4,19,07,000
Total-Law and Judiciary Department.		3,65,68,000	53,39,000	4,19,07,000

Industries, Energy and Labour Department.

K-3 Stationery and Printing	}	2057, Supplies and Disposals.	}	3,60,00,000	...	3,60,00,000
		2058, Stationery and Printing.				
K-4 Labour and Employment.		2230, Labour and Employment.		70,97,000	...	70,97,000
K-7 Industries	}	2851, Village and Small Industries.	}	73,25,49,000	...	73,25,49,000
		2852, Industries.				
		2853, Non-Ferrous Mining and Metallurgical Industries.				
Total-Industries, Energy and Labour Department.				77,56,46,000	...	77,56,46,000

Rural Development and Water Conservation Department.

L-2 District Administration.	2053, District Administration.	44,21,83,000	...	44,21,83,000
------------------------------	--------------------------------	--------------	-----	--------------

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
L-3	Rural Development Programmes.	2235, Social Security and Welfare. 2402, Soil and Water Conservation. 2406, Forestry and Wild Life. 2415, Agricultural Research and Education. 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2551, Hill Areas. 2702, Minor Irrigation. 2810, Non-Conventional Sources of Energy. 3454, Census, Survey and Statistics. 3606, Aid Material and Equipment	2,69,39,97,000	...	2,69,39,97,000
L-5	Compensation and Assignments.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	2,00,00,000	1,68,38,64,000	1,70,38,64,000
Total-Rural Development and Water Conservation Department.			3,15,61,80,000	1,68,38,64,000	4,84,00,44,000
Food, Civil Supplies and Consumer Protection Department.					
M-2	Food.	2408, Food, Storage and Warehousing.	4,41,92,000	...	4,41,92,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services. 3475, Other General Economic Services	1,41,38,000	...	1,41,38,000
Total-Food, Civil Supplies and Consumer Protection Department.			5,83,30,000	...	5,83,30,000
Social Justice and Special Assistance Department.					
N-2	Secretariat and Other Social Services	2053, District Administration. 2070, Other Administrative Services. 2202, General Education 2216, Housing. 2251, Secretariat-Social Services.	2,92,96,00,000	...	2,92,96,00,000
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare.	7,88,54,90,000	...	7,88,54,90,000
Total-Social Justice and Special Assistance Department.			10,81,50,90,000	...	10,81,50,90,000

O-15 District Plan—Thane

Planning Department.

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition		
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development	2,000	
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		2,000

2,000

2,000

SCHEDULE--Contd.

(1)	(2)	(3)	(4)
	2059, Public Works		Rs.
	2202, General Education		Rs.
	2203, Technical Education		Rs.
	2204, Sports and Youth Services		
	2205, Art and Culture		
	2210, Medical and Public Health		
	2211, Family Welfare		
	2215, Water Supply and Sanitation		
	2216, Housing		
	2217, Urban Development		
	2220, Information and Publicity		
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
	2230, Labour and Employment		
	2235, Social Security and Welfare		
	2236, Nutrition		
	2401, Crop Husbandry		
O-16 District Plan—Raigad	2403, Animal Husbandry		Rs.
	2404, Dairy Development	1,60,01,000	
	2405, Fisheries		
	2406, Forestry and Wild Life		
	2425, Co-operation		
	2501, Special Programme for Rural Development		
	2505, Rural Employment		
	2515, Other Rural Development Programme		
	2702, Minor Irrigation		
	2810, Non-Conventional Sources of Energy		
	2851, Village and Small Industries		
	3051, Ports and Light Houses		
	3054, Roads and Bridges		
	3056, Inland Water Transport		
	3435, Ecology and Environment		
	3451, Secretariat—Economic Services		
	3452, Tourism		
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		Rs.
			1,60,01,000

O-19 District Plan—Pune

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.

1,000

1,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
O-22 District Plan—Solapur		2403, Animal Husbandry		2,000		2,000
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				

O-26 District Plan—Jalgaon

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	2,000
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	2,000

2,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
O-29 District Plan—Aurangabad		2403, Animal Husbandry	1,000		1,000
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			

O-30 District Plan—Jalana

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition		
2401, Crop Husbandry		
2403, Animal Husbandry	1,000	
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, <i>Minor Irrigation</i>		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		1,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-31 District Plan—Parbhani	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	1,000	...	1,000		

O-32 District Plan—Nanded

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition		
2401, Crop Husbandry		
2403, Animal Husbandry	1,000	
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		1,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
O-36 District Plan—Hingoli		2403, Animal Husbandry	2,000		2,000
	2404, Dairy Development				
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2425, Co-operation				
	2501, Special Programme for Rural Development				
	2505, Rural Employment				
	2515, Other Rural Development Programme				
	2702, Minor Irrigation				
	2810, Non-Conventional Sources of Energy				
	2851, Village and Small Industries				
	3051, Ports and Light Houses				
	3054, Roads and Bridges				
	3056, Inland Water Transport				
	3435, Ecology and Environment				
	3451, Secretariat—Economic Services				
3452, Tourism					
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.					

O-39 District Plan—Bhandara

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	1,000
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	1,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059. Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
O-42 District Plan—Gondia		2403, Animal Husbandry	1,000		1,000
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			

O-45 District Plan—Yavatmal

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition		
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development	4,000	4,000
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development	1,000.		1,000
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			
		Total-Planning Department.	1,60,21,000		1,60,21,000

O-46 District Plan—Buldhanna

Housing Department.

Q-3 Housing	}	2216, Housing.	}	39,30,86,000	...	39,30,86,000
		2217, Urban Development.				
		2235, Social Security and Welfare.				
Total-Housing Department.				39,30,86,000	...	39,30,86,000

Public Health Department.

R-1 Medical and Public Health	}	2210, Medical and Public Health.	}	55,35,24,000	...	55,35,24,000
		2211, Family Welfare.				
		2235, Social Security and Welfare.				
		3454, Census, Survey and Statistics.				
R-2 Secretariat-Social Services.		2251, Secretariat-Social Services.		1,000	...	1,000
Total-Public Health Department.				55,35,25,000	...	55,35,25,000

Medical Education and Drugs Department.

S-1 Medical and Public Health.		2210, Medical and Public Health.		1,83,45,000	...	1,83,45,000
Total-Medical Education and Drugs Department.				1,83,45,000	...	1,83,45,000

Tribal Development Department.

T-2 Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	}	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	}	9,67,44,000	...	9,67,44,000
		2425, Co-operation.				
T-3 Social Security and Welfare.		2235, Social Security and Welfare.		13,33,000	...	13,33,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
		2202, General Education.	Rs.	Rs.	Rs.
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2210, Medical and Public Health.			
		2211, Family Welfare.			
		2215, Water Supply and Sanitation.			
		2216, Housing.			
		2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
		2236, Nutrition.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan.	2401, Crop Husbandry.	65,31,17,000	...	65,31,17,000
		2403, Animal Husbandry.			
		2405, Fisheries.			
		2406, Forestry and Wild Life.			
		2425, Co-operation.			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2702, Minor Irrigation.			
		2801, Power			
		2810, Non-Conventional Sources of Energy.			
		2851, Village and Small Industries.			
		3054, Roads and Bridges.			
		Total-Tribal Development Department.	75,11,94,000	...	75,11,94,000

Co-operation, Marketing and Textiles Department.

V-2	Co-operation.	2230, Labour and Employment.	}	1,89,58,36,000	...	1,89,58,36,000
		2235, Social Security and Welfare.				
		2425, Co-operation.				
		2851, Village and Small Industries.				
		3451, Secretariat-Economic Services.				
		3456, Civil Supplies.				
Total-Co-operation, Marketing and Textiles Department.				1,89,58,36,000	...	1,89,58,36,000

Higher and Technical Education Department.

W-2	General Education.	2202, General Education..	}	6,16,86,000	...	6,16,86,000
W-3	Technical Education.	2203, Technical Education.				
W-4	Art and Culture	2205, Art and Culture.	}	8,28,81,000	...	8,28,81,000
		2230, Labour and Employment.				
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.		1,02,72,000	...	1,02,72,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2203, Technical Education.	}	4,08,12,000	...	4,08,12,000
		2230, Labour and Employment				
Total-Higher and Technical Education Department.				27,91,51,000	...	27,91,51,000

Women and Child Development Department.

X-1	Social Security and Nutrition.	2235, Social Security and Welfare.	}	59,34,61,000	...	59,34,61,000
		2236, Nutrition.				
		2515, Other Rural Development Programmes.				
Total-Women and Child Development Department.				59,34,61,000	...	59,34,61,000

Water Supply and Sanitation Department.

Y-2	Water Supply and Sanitation.	2215, Water Supply and Sanitation.		26,87,00,000	...	26,87,00,000
Total-Water Supply and Sanitation Department.				26,87,00,000	...	26,87,00,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)
Maharashtra Legislature Secretariat			
ZC-1 Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	Rs. 1,71,19,000	Rs. ...
			Rs. 1,71,19,000
	Total-Maharashtra Legislature Secretariat	1,71,19,000	...
			1,71,19,000
Tourism and Cultural Affairs Department			
ZD-2 Art and Culture	2205, Art and Culture	9,50,08,000	...
ZD-4 Tourism	3452, Tourism	63,16,00,000	...
	Total-Tourism and Cultural Affairs Department	72,66,08,000	...
			72,66,08,000
Minorities Development Department			
ZE-1A Social Securities and Welfare.	2052, Secretariate General Services	1,22,65,000	...
	2053, District Administration		
	2205, Art and Culture		
	2235, Social Securities and Welfare		
	Total-Minorities Development Department.	1,22,65,000	...
			1,22,65,000
	Total-A-Expenditure on Revenue Account.	39,91,26,67,000	1,80,49,69,000
			41,71,76,36,000
B-EXPENDITURE ON CAPITAL ACCOUNT			
Revenue and Forests Department.			
C-10 Capital Expenditure on Economic Services	4406, Capital Outlay on Forestry and Wild Life.	10,91,87,000	...
	4415, Capital Outlay on Agricultural Research and Education.		
	4701, Capital Outlay on Major and Medium Irrigation.		
	5475, Capital Outlay on Other General Economic Services.		
	6401, Loans for Crop Husbandry.		
	Total-Revenue and Forests Department.	10,91,87,000	...
			10,91,87,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-9	Capital Expenditure on Animal Husbandry	{ 4403, Capital Outlay on Animal Husbandry. 6403, Loans for Animal Husbandry	27,00,000	...	27,00,000
D-9A	Capital Outlay on Dairy Development	4404, Capital Outlay on Dairy Development	1,32,00,000	...	1,32,00,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			1,59,00,000	...	1,59,00,000

Urban Development Department.

F-5	Capital Expenditure on Social Services	{ 4217, Capital Outlay on Urban Development. 5475, Capital Outlay on Other General Economic Services.	53,00,00,000	...	53,00,00,000
Total-Urban Development Department.			53,00,00,000	...	53,00,00,000

Public Works Department.

H-7	Capital Expenditure on Social Services and Economic Services.	4055, Capital Outlay on Police.	1,49,30,85,000	...	1,49,30,85,000
		4216, Capital Outlay on Housing.			
		4711, Capital Outlay on Flood Control			
		5054, Capital Outlay on Roads and Bridges.			
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works.	1,04,87,26,000	...	1,04,87,26,000
		4202, Capital Outlay on Education, Sports, Art and Culture.			
		4210, Capital Outlay on Medical and Public Health.			
		4217, Capital Outlay on Urban Development.			
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		4235, Capital Outlay on Social Security and Welfare.			
		4250, Capital Outlay on Other Social Services.			
4403, Capital Outlay on Animal Husbandry.					
4404, Capital Outlay on Dairy Development					
		4405, Capital Outlay on Fisheries.			

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
H-9	Capital Outlay on Removal of Regional Imbalance	{ 4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4250, Capital Outlay on Other Social Services. 5054, Capital Outlay on Roads and Bridges.	37,68,88,000	...	37,68,88,000
		Total-Public Works Department.	2,91,86,99,000	...	2,91,86,99,000
Water Resources Department.					
I-5	Capital Expenditure on Irrigation	{ 4402, Capital Outlay on Soil and Water Conservation. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 4711, Capital Outlay on Flood Control Projects. 4801, Capital Outlay on Power Projects. 5402, Capital Outlay on Space Research.	34,45,34,84,000	...	34,45,34,84,000
		Total-Water Resources Department.	34,45,34,84,000	...	34,45,34,84,000
Industries, Energy and Labour Department.					
K-10	Capital Expenditure on Industries	{ 4425, Capital Outlay on Co-operation. 4885, Other Capital Outlay on Industries and Minerals 6851, Loans for Village and Small Industries. 6885, Other Loans for Industries and Minerals	31,68,00,000	...	31,68,00,000
K-11	Capital Expenditure on Energy	{ 4801, Capital Outlay on Power Projects. 6801, Loans for Power Projects.	7,42,20,00,000	...	7,42,20,00,000
		Total-Industries, Energy and Labour Department.	7,73,88,00,000	...	7,73,88,00,000

Rural Development and Water Conservation Department.

L-7 Capital Expenditure on Rural Development	}	4402, Capital Outlay on Soil and Water Conservation.	93,00,00,000	...	93,00,00,000
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programme			
		4702, Capital Outlay on Minor Irrigation.			
		6216, Loans for Housing.			
		6515, Loans for Other Rural Development Programmes			
		6702, Loans for Minor Irrigation.			
Total-Rural Development and Water Conservation Department.			93,00,00,000	...	93,00,00,000

Planning Department.

O-15 District Plan—Thane	}	4059, Capital Outlay on Public Works	1,000	...	1,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4425, Capital Outlay on Co-operation			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control projects			
		4851, Capital Outlay on Village and Small Industries			
		5054, Capital Outlay on Roads and Bridges			
		5475, Capital Outlay on Other General Economic Services			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6801, Loans for Power Project			
6851, Loans for Village and Small Industries					

SCHEDULE—Contd.

(1)	(2)	(3)	(4)			
			Rs.	Rs.	Rs.	
O-16 District Plan—Raigad	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries	30,02,000	...	30,02,000		
	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries		1,000		...	1,000

O-18 District Plan—Sindhudurga	<ul style="list-style-type: none"> 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries 	3,000	3,000
O-21 District Plan—Sangli	<ul style="list-style-type: none"> 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries 	1,000	1,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
		4059, Capital Outlay on Public Works		Rs.	Rs.
		4210, Capital Outlay on Medical and Public Health			Rs.
		4216, Capital Outlay on Housing			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4425, Capital Outlay on Co-operation			
O-22	District Plan—Solapur	4702, Capital Outlay on Minor Irrigation	1,000	...	1,000
		4711, Capital Outlay on Flood Control projects			
		4851, Capital Outlay on Village and Small Industries			
		5054, Capital Outlay on Roads and Bridges			
		5475, Capital Outlay on Other General Economic Services			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6801, Loans for Power Project			
		6851, Loans for Village and Small Industries			
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4425, Capital Outlay on Co-operation			
		4702, Capital Outlay on Minor Irrigation	1,000	...	1,000
		4711, Capital Outlay on Flood Control projects			
		4851, Capital Outlay on Village and Small Industries			
		5054, Capital Outlay on Roads and Bridges			
		5475, Capital Outlay on Other General Economic Services			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6801, Loans for Power Project			
		6851, Loans for Village and Small Industries			

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
O-32 District Plan—Nanded	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5051, Capital Outlay on Ports and Light Houses 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries	Rs.	Rs.	Rs.	
		1,000	1,000		
		O-36 District Plan—Hingoli	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5051, Capital Outlay on Ports and Light Houses 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries	1,000	1,000

O-37 District Plan—Nagpur	<ul style="list-style-type: none"> 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5051, Capital Outlay on Ports and Light Houses 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries 	1,000	1,000
O-38 District Plan—Wardha	<ul style="list-style-type: none"> 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5051, Capital Outlay on Ports and Light Houses 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries 	1,000	1,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-39 District Plan—Bhandara	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5051, Capital Outlay on Ports and Light Houses 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries	1,000	1,000			
O-40 District Plan—Chandrapur	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5051, Capital Outlay on Ports and Light Houses 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries	1,000	1,000			

O-41 District Plan—Gadchiroli

- 4059, Capital Outlay on Public Works
- 4210, Capital Outlay on Medical and Public Health
- 4216, Capital Outlay on Housing
- 4402, Capital Outlay on Soil and Water Conservation
- 4403, Capital Outlay on Animal Husbandry
- 4405, Capital Outlay on Fisheries
- 4406, Capital Outlay on Forestry and Wild Life
- 4425, Capital Outlay on Co-operation
- 4702, Capital Outlay on Minor Irrigation
- 4711, Capital Outlay on Flood Control projects
- 4851, Capital Outlay on Village and Small Industries
- 5051, Capital Outlay on Ports and Light Houses
- 5054, Capital Outlay on Roads and Bridges
- 5475, Capital Outlay on Other General Economic Services
- 6217, Loans for Urban Development
- 6250, Loans for Other Social Services
- 6801, Loans for Power Project
- 6851, Loans for Village and Small Industries

1,000

1,000

O-42 District Plan—Gondia

- 4059, Capital Outlay on Public Works
- 4210, Capital Outlay on Medical and Public Health
- 4216, Capital Outlay on Housing
- 4402, Capital Outlay on Soil and Water Conservation
- 4403, Capital Outlay on Animal Husbandry
- 4405, Capital Outlay on Fisheries
- 4406, Capital Outlay on Forestry and Wild Life
- 4425, Capital Outlay on Co-operation
- 4702, Capital Outlay on Minor Irrigation
- 4711, Capital Outlay on Flood Control projects
- 4851, Capital Outlay on Village and Small Industries
- 5051, Capital Outlay on Ports and Light Houses
- 5054, Capital Outlay on Roads and Bridges
- 5475, Capital Outlay on Other General Economic Services
- 6217, Loans for Urban Development
- 6250, Loans for Other Social Services
- 6801, Loans for Power Project
- 6851, Loans for Village and Small Industries

1,000

1,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
O-44 District Plan—Akola	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5051, Capital Outlay on Ports and Light Houses 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries	1,000			1,000
O-45 District Plan—Yavatmal	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5051, Capital Outlay on Ports and Light Houses 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loans for Village and Small Industries	1,000			1,000

O-47 District Plan—Washim	4059, Capital Outlay on Public Works	}	1,000	...	1,000
	4210, Capital Outlay on Medical and Public Health				
	4216, Capital Outlay on Housing				
	4402, Capital Outlay on Soil and Water Conservation				
	4403, Capital Outlay on Animal Husbandry				
	4405, Capital Outlay on Fisheries				
	4406, Capital Outlay on Forestry and Wild Life				
	4425, Capital Outlay on Co-operation				
	4702, Capital Outlay on Minor Irrigation				
	4711, Capital Outlay on Flood Control projects				
	4851, Capital Outlay on Village and Small Industries				
	5051, Capital Outlay on Ports and Light Houses				
	5054, Capital Outlay on Roads and Bridges				
	5475, Capital Outlay on Other General Economic Services				
	6217, Loans for Urban Development				
6250, Loans for Other Social Services					
6801, Loans for Power Project					
6851, Loans for Village and Small Industries					
Total-Planning Department.			30,23,000	...	30,23,000
Medical Education and Drugs Department.					
S-4 Capital Outlay on Medical and Public Health	4210, Capital Outlay of Medical and Public Health		75,87,16,000	...	75,87,16,000
Total-Medical Education and Drugs Department.			75,87,16,000	...	75,87,16,000
Tribal Development Department.					
T-6 Capital Expenditure on Tribal Areas Development Sub-Plan.	4059, Capital Outlay on Public Works.	}	2,77,90,56,000	...	2,77,90,56,000
	4202, Capital Outlay on Education, Sports, Art and Culture.				
	4210, Capital Outlay on Medical and Public Health				
	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	4250, Capital Outlay on Other Social Services.				
	4402, Capital Outlay on Soil and Water Conservation.				
	4403, Capital Outlay on Animal Husbandry				
	4405, Capital Outlay on Fisheries.				
	4406, Capital Outlay on Forestry and Wild Life.				
	4425, Capital Outlay on Co-operation.				
	4701, Capital Outlay on Major and Medium Irrigation.				
4702, Capital Outlay on Minor Irrigation.					
5054, Capital Outlay on Roads and Bridges.					

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
T-8	Loans for Tribal Area Development Sub-Plan.	{ 6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 6250, Loans for Other Social Services. 6851, Loans for Village and Small Industries.	31,99,000	...	31,99,000
Total-Tribal Development Department.			2,78,22,55,000	...	2,78,22,55,000
Co-operation, Marketing and Textiles Department.					
V-3	Capital Expenditure on Social Services	{ 4425, Capital Outlay on Co-operation. 4851, Capital Outlay on Village and Small Industries. 5475, Capital Outlay on Other General Economic Services.	50,00,00,000	...	50,00,00,000
V-5	Capital Expenditure on Economic Services	{ 6216, Loans for Housing. 6425, Loans for Co-operation. 6851, Loans for Village and Small Industries. 7475, Loans for Other General Economic Services.	97,71,54,000	...	97,71,54,000
Total-Co-operation, Marketing and Textiles Department.			1,47,71,54,000	...	1,47,71,54,000
Employment and Self-Employment Department					
ZA-3	Capital Outlay on Other Social Services.	4250, Capital Outlay on Other Social Services.	15,00,00,000	...	15,00,00,000
Total-Employment and Self-Employment Department			15,00,00,000	...	15,00,00,000
Total-B-Expenditure on Capital Account.			51,86,72,18,000	...	51,86,72,18,000
Grand Total.			91,77,98,85,000	1,80,49,69,000	93,58,48,54,000

शासकीय मुद्रणालय, नागपुर.